

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.329
IA-963/2022
in
IB-85(ND)/2022

IN THE MATTER OF:

M/s. Seimens Financial Services Pvt Ltd

.... **APPLICANT/PETITIONER**

Vs.

Chandresh Jajoo

.... **PERSONAL GUARANTOR**

SECTION

U/s 95

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Asav Rajan, Advocate

For the RP

: Mr. Samar Vijay Singh and Azeem A Dost Advs. for
RP

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 25.05.2023.

Sd/-
(Court Officer)